(क) तथा (ग), जानकारी उपसम्भ नहीं है।

Multipurpose Schools in Rajasthan

1598. Shri Damani: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of multipurpose schools at present in Rajasthan; and

(b) the amounts contributed to the State of Rajasthan during the years 1956-57 and 1957-58 so far for the multipurpose schools?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimaji): (a) 35.

(b)	1956-57	••	Rs.	8,83,880
	1957-58		Rs.	18,000
	(Till 6-12-57)			

Bhopal Finds

1599. Shri Bishwanath Roy: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that some materials of pre-historic age have been found recently near Bhopal?

The Minister of State in the Ministry of Education and Scientific Re-Search (Dr. K. L. Shrimali): Yes, Sir.

Central Excise Department

1600. Shri Jinachandran: Will the Munister of Finance be pleased to refer to the reply given to Unstarred Question No. 1622 on the 12th September, 1957 and state:

(a) whether the question of seniority of War Service Candidates employed in the Central Excise Depertment has been considered;

(b) whether the order issued in December, 1956 has been given effect to by the Madras Collectorate; and

(c) if not, the steps taken to expedite it?

The Beputy Minister of Finance (Shri R. R. Bhagat); (a) and (b). The question of seniority of War Service Candidates has been considered and the Collector of Central Excise has been asked on the 17th September, 1957, to implement the orders issued in December, 1956. The Collector of Central Excise, Madras, is taking action to implement these orders.

(c) Does not arise.

Council of Scientific and Industrial Research Workers Union

1601. Shri S. M. Banerjee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Council of Scientific and Industrial Research Workers Union, New Delhi has applied for recognition; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The Union has not been recognised by the Council of Scientific and Industrial Research.

House Rent Allowance in Manipur

1692. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 160 on the 13th November, 1957 and state:

(a) whether there is any proposal to grant the Government Servants house rent allowance in view of the housing difficulties; and

(b) if not, the steps being taken to provide Government employees with residential accommodation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) As already stated in reply to the earlier question, it is difficult to provide Government accommodation to all State Governments. Residential